

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 2nd August, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Appeal No. 85/2018 (M.A. No. 956/2018)	Wockhardt Hospitals Limited Vs. Maharashtra Pollution Control Board & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Sanjeev Kapoor Adv. for Applicant Mr. Mukesh Verma, Adv. for MPCB
2.	Original Application No. 371/2018	Goa Paryavaran Savrakshan Sangharsh Samittee Vs. The Goa Coastal Zone Management Authority & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant
3.	Original Application No. 372/2018	Goa Paryavaran Savrakshan Sangharsh Samittee Vs. The Goa Coastal Zone Management Authority & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant Mr. M. S. Kalra, Adv. for R-3
4.	Original Application No. 373/2018	Goa Paryavaran Savrakshan Sangharsh Samittee Vs. The Goa Coastal Zone Management Authority & Ors.	Mr. Sukant Mahadev Tari, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 611/2016 (M.A. No. 1164/2016 & M.A. No. 1534/2017)	Surender Singh Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
6.	Original Application No. 388/2017 (M.A. No. 168/2018)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Santosh Kumar, Adv. for R-1 & 2 Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. Mr. C. G. C. George, Adv. for State of UP Mr. Rajesh Raina, Adv. for UPSIDC
7.	Original Application No. 413/2017	Poonam Gehlot Vs. State of HP & Ors.	Mr. Abhimanyu Rathore, Adv. for Applicant Mr. Viplav Sharma & Mr. Ajay Singh, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
8.	Original Application No. 138/2018 (Earlier O.A.No. 673/2016)	Poonam Gehlot Vs. State of H.P. & Ors.	Mr. Divya Prakash Pande, Adv. Mr. Viplav Sharma, Adv. for State of H.P.

9.	Original Application No. 415/2017 (M.A. No. 1362/2017)	Taruni Gandhi Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Shubham Bhalla, Adv. for R-3 Ms. Anushka Arora, Adv. for R-6 Mr. Shivshankar Swami, Adv. for R-11 Mr. J. W. Marriott, Adv. for R-12 Mr. Pragyan Sharma, Adv. for R-14 Mr. O. P. Sharma, Adv. for R-16 Mr. Dheeraj P. Deo, Adv. for R-17 Mr. Ayush Agarwal, Adv. for R-19 Mr. Naginder Benipal, Adv. Mr. Rahul Khurana, Adv. Mr. C. D. Mulherkar, Adv.
10.	Appeal No. 11/2018 (M.A. No. 133/2018)	Rohit Choudhary Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Parijat Sinha, Adv. Mr. Avijeet Roy, Adv. for Assam PCB Mr. Nikhil Goel & Mr. Sayid Marzook Bafaki, Adv. Mr. Shuvodeep Roy, Adv. for Assam
11.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Mr. Veera Kaul Singh, Adv. for R-3 & 4
12.	Appeal No. 67/2018 (M.A. No.696/2018)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Balendu Shekhar, Adv. Mr. R. K. Singh, Adv. for R-3 Mrs. Mohinit Priya, Adv. Mr. B. V. Niren, Adv. Mr. Atul Jha, Adv. Mr. Om Pakash, Adv. Ms. Shashi Juneja, Adv. Mr. Ashwarya Sinha, Adv. Ms. Priyanka Sinha, Adv.
13.	Original Application No. 161/2018	Jagan Nath Huria & Anr. Vs. Union of India & Ors.	Mr. Sandeep Mishra & Ms. Isha Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 11 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. M. S. Kalra, Adv. Mr. Yag Dutt, Adv.
14.	Original Application No. 223/2018	Rajni Singh Vs. Union of India & Ors.	Mr. Deepak K. Singh, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-3 & 4 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Ms. Priya Puri, Adv. for IOCL
15.	Original Application No. 246/2018	Pradip Kumar Bhuyan & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eisha Krishn, Adv. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Dupa Sinha, Adv. Om Prakash, Adv. for Railway Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Kallol Guha Thakurta, Adv. for Ministry of Power Ms. Akanksha Kwatra, Adv. for R-8

16.	Original Application No. 342/2018 (M.A. No. 927/2018)	Resident Welfare Associations of Sectors 22, 33, 53, 55 and 56, Noida Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Ravindra Kumar, Adv. for NOIDA Mr. Tarunvir Singh Khehar, Adv. Mr. Keshav Mohan, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Kumar Mihir, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP M/s Eximius Law Partners LLP
17.	Original Application No. 363/2018	Gujarat Tanners Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant Mr. Pradeep Mishra, Adv. for UPPCB Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB
FOR HEARING			
18.	Original Application No. 140/2014 (M.A. No. 198/2017)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsbery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee Mr. Ajit Kumar Singh, Adv. Mr. Alok Kumar, Adv.
19.	Original Application No. 347/2016	Chandra Bhal Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 & 2 Ms. Shashi Juneja, Adv. for R-5 Ms. Ruchira Gupta, Adv. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-14 Ms. Stepharie, V. Sonaware, Adv. for R-21 Ms. Deepika Ghatowar, Adv. for R-30 Mr. Shubham Bhalla, Adv. for R-33 Mr. Tarunvir Singh Khehar, Adv. for R-37 Mr. Shiv Mangal Sharma, AAG for Rajasthan Bio-Diversity Board Ms. Aprajita Mukherjee, Adv. for MBB Mr. Aruna Mathura, Adv. for Sikkim Mr. R.Rakesh Sharma, Adv.for TN & TNPCB Mr. Suryanarayana Singh, Sr. AAG for H.P. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Nishe Rajan Shanker, Adv. for KBB Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Joydeep Mazumdar, Adv. Mr. Preshit Surshe, Adv. for Maharashtra Mr. P. Venkat Reddy, Adv. for Telangana Mr. D. Bharathi Reddy, Adv. for UBB Mr. Guntur Prabhakar, Adv. for State of Andhra Pradesh Mr. Deepak Jain, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. L. Roshmani Kh., Adv. for Manipur PCB Mr. Edward Belhi, Adv. for State of Nagaland Mr. Abhimanyu Garg, Standing Counsel,

			Govt. of Puduchery Mr. I. N. Mehta, Adv. Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Raja Chatterjee, Adv. for State of WB Mr. Gopal Singh, Adv. for State of Tripura Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. G. M. Kavosa, Adv.
20.	Original Application No. 678/2016 (M.A. No. 1286/2016, M.A. No. 475/2017 & M.A. No. 999/2018)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Om Prakash, Adv. for M/o Railways Mr. B. V. Niren, Adv. for R-5 Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Priyanka Sinha, Adv. for Jharkhand Ms. Deep Shikha Bharati, Adv. Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Deepa Rai, Adv. for R-3 & 8 Mr. Ashok Kumar Singh, Sr. Adv. with Mr. Sonal Kumar Singh, Adv. for R-7
21.	Original Application No. 543/2017 (M.A. No. 1167/2018)	Vijay Kumar Padalia Vs. State of Uttarakhand & Ors.	Mr. Gagan Gupta, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Pradeep Misra & Mr. Daleep Dhyani Adv. for UPPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Mukesh Verma, Adv. Mr. Saurabh Gupta, Adv. Mr. Jayesh Gaurav, Adv. Ms. Vibha Datta Makhija, Sr. Adv. with Mr. Gagan Gupta, Adv.
22.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Nawneet Vibhaw, Adv. for Appellant Mr. Shalok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF Ms. Debopriya Pal, Adv. for WBPCB
23.	Original Application No. 167/2018 (Earlier O.A. No. 99/2017 (CZ))	Pathranand Vs. State of M.P. & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rajiv Bansal, Sr. Adv. Mr. Pawan Upadhyay, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana

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